

ALL-INDIA COUNCIL FOR SECONDARY EDUCATION

*48. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister for EDUCATION be pleased to state whether the All-India Federation of Educational Associations is represented on the All-India Council for Secondary Education?

THE DEPUTY MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): No, Sir

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, the names of other associations and organisations who were represented on the All-India Council for Secondary Education?

DR. K. L. SHRIMALI: No organisation as such is represented on the All-India Council for Secondary Education.

SCHOLARSHIPS FOR HIGHER STUDIES IN HINDI

*49. DR. RAGHUBIR SINH: Will the Minister for EDUCATION be pleased to refer to page 41 of the Report of the Ministry of Education for 1955-56 and state:

(a) the reasons for not awarding four out of the twelve scholarships for Higher Studies in Hindi sanctioned for 1955-56; and

(b) the amount and terms of the scholarships which were awarded?

THE DEPUTY MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a) Suitable candidates were not available.

(b) A statement is laid on the Table of the House.

STATEMENT

Amount and Terms of Hindi Scholarships for 1955-56

Amount of Scholarships.—The amount of scholarship which is inclu-

sive of all expenses for maintenance, books and fees payable by the scholar to the institution, is as under:—

(a) M.A./Ph. D. courses—Rs. 150 P.M.

(b) B.A. (Hons. in Hindi) course—Rs. 125 P.M.

In addition single Second Class fare from the place of residence to the place of study and back and for journeys to and from the place of residence during the summer vacations is also paid to the scholar.

Terms of Scholarships.—The scholarships are tenable for higher studies in Hindi-speaking States.

(2) After a scholar has joined an institution, he shall not be permitted to migrate to another institution except with the prior approval of the Government of India and the Heads of the Institutions concerned. In the event of such a transfer, the scholar shall have to meet the journey expenses himself.

(3) The scholar is not permitted to change the subject of his research which he has chosen initially. In exceptional circumstances, he may, however, do so, but only with the prior approval of the Government of India.

(4) The scholarship for post-graduate course or for Doctorate in Hindi is normally tenable for a period of two years, and for B.A. (Hons. in Hindi) for three years, but if the course of study is finished earlier, the period of scholarship will be reduced correspondingly.

(5) The stipend will be payable from the month from which fees are charged by the institution on first admission upto the month of final examination.

(6) If a candidate shows unsatisfactory progress or fails in any of the examinations, his scholarship will be cancelled. If the scholarship-holder gives up the chosen course of study without completing it, he will be liable

to refund the sum spent on his training.

(7) On successful completion of his studies, the scholarship-holder will serve the State Government either to teach Hindi in an educational institution or in a position where a knowledge of Hindi and its use is considered essential. The selected candidates will have to execute a Bond with the State Government to serve them for a period of three years and a copy of this Bond shall be sent to the Government of India.

(8) Quarterly progress reports on the work done by scholars will be submitted to the Government of India by the Heads of the Institutions concerned.

(9) A candidate for Ph. D. course, on completion of his work, shall furnish to the Government of India and to the University or Institution where he engages himself in research, one copy of the thesis or the result of the research undertaken, free of charge.

DR. RAGHUBIR SINH: May I know, Sir, from which States suitable candidates were not available?

DR. K. L. SHRIMALI: Sir, the number of scholarships was fixed at 12, 1 for each non-Hindi speaking State where facilities for higher studies in Hindi do not exist and those States are—Andhra, Assam, Madras, Orissa, Mysore, PEPSU, Saurashtra, Travancore-Cochin, Coorg, Cutch, Manipur and Tripura.

DR. RAGHUBIR SINH: May I know, Sir, from which States the suitable candidates were not available? I know the list of States which are non-Hindi speaking.

DR. K. L. SHRIMALI: I have mentioned the number of States which were eligible for sending the applications. The required number of suitable applicants were not available. We had fixed one scholarship for each of them, but since suitable candidates

were not available we had to distribute the scholarships even if the candidates did not satisfy the minimum requirements.

DR. RAGHUBIR SINH: My question has not been answered. The hon. Minister does not seem to understand what I am asking. I am repeating the same for the third time. I want to know the names of those States from which suitable candidates were not available for these scholarships. It is one for each State and four scholarships have not been awarded. I want to know the names of those four States.

DR. K. L. SHRIMALI: I do not have the break-up. I shall need notice.

DR. RAGHUBIR SINH: May I know, Sir, how are these scholars selected and by whom are they sponsored for these scholarships?

DR. K. L. SHRIMALI: The scholars are selected by the selection committees and the scholarships are sponsored by the State Governments.

DR. RAGHUBIR SINH: May I know, Sir, who decides about the university or institution where these scholars have got to study or work?

DR. K. L. SHRIMALI: The Government.

SHRI LAVJI LAKHAMSHI: How many applications were received?

DR. K. L. SHRIMALI: In all 27 applications were received.

SHRI H. C. DASAPPA: May I know what are the qualifications required from the candidates?

DR. K. L. SHRIMALI: For the Ph. D. or equivalent course, a First Class M.A. degree in Hindi; for M.A. or equivalent course, a Second Class B.A. degree with Hindi as an elective subject and with 60 per cent. marks in Hindi; for the B.A. (Hons. in

Hindi) course, a Second Class in Intermediate with Hindi as one of the elective subjects and with at least 60 per cent. marks in Hindi. I may further add that the applications from Mysore came very late

DR. RAGHUBIR SINH: May I know, Sir, as to whether the choice of the subject upon which research is to be made, is decided upon initially with the advice and direction of the Central Government or the State Government?

DR. K. L. SHRIMALI: The subject of research will naturally be decided by the student and the university; they will consult each other. I do not think the State or the Central Government decides on the subject for research for the scholar.

DR. RAGHUBIR SINH: Here it is said that if the subject is to be changed, the prior approval of the Government of India is necessary. That is why I wanted to know that.

MR. CHAIRMAN: He wishes to know, if the subject is to be changed with the permission of the Government of India, is it selected also with the consent of the Government of India.

DR. K. L. SHRIMALI: Now, Sir, these students are coming for learning Hindi and if they want to change the subject they naturally have to take our permission.

DR. SHRIMATI SEETA PARNAND: Apart from the notification in the Government of India Gazette about the availability of the scholarships what other means are taken to make the availability of these scholarships known to the States? What are the means through which this information is given.

DR. K. L. SHRIMALI: As far as these scholarships are concerned we wrote to the State Governments.

ALL-INDIA SERVICE PERSONNEL EMPLOYED IN GOVERNMENT UNDERTAKINGS

***42. SHRI H.C. DASAPPA (ON BEHALF OF SHRI M. VALIULLA):** Will the Minister for HOME AFFAIRS be pleased to state the names of the Indian Civil Service and Indian Administrative Service Officers who have been appointed to managerial or other high posts in or as directors of Boards or Corporations of, Central Government undertakings during the last eight years and the reasons for their employment to such posts?

THE MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): A statement containing names of officers of the I.C.S./I.A.S. who are holding managerial or other high posts in Government undertakings is placed on the Table of the House. This is exclusive of Secretariat officers who are *ex-officio* Chairmen or members of the Boards of Directors.

These officers have been appointed to these posts because they are considered most suitable for appointment thereto.

STATEMENT

Names of I.C.S./I.A.S. officers serving in managerial or other high posts in Government undertakings

1. Shri S. Chakravarti, I.C.S.—Administrator, Nararjunasaar Project.
2. Shri S. N. Mazumdar, I.C.S.—Managing Director, Hindustan Steel Ltd.
3. Shri R. L. Gupta, I.C.S.—Managing Director, Hindustan Shipyard Ltd.
4. Shri M.D. Bhat, I.C.S.—Chairman, Central Board of Films Censors.
5. Shri B. K. Patel, I.C.S.—Managing Director, Scindia Steam Navigation Co. Ltd.
6. Shri B. R. Patel, I. C. S.—General Manager, Air India International Corporation.
7. Shri S. N. Mehta, I. C. S.—General Manager, Project Division, Bhilai Steel Project.